HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2025 in RFA/45/2025/(Filing No.)

SANJAY KUMAR JAIN

APPLICANT

VERSUS

TENZING WANGYAL BHUTIA

RESPONDENT

Date: 09.06.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Safal Sharma, Advocate.

ORDER

Heard Learned Counsel for the Applicant on I.A. No.01 of 2025.

Issue Notice on the I.A.

Requisites be filed within three days.

List on 11-07-2025.

Judge 09.06.2025

ds/sdl